

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

19

RA 226/98 in OA 2584/97

New Delhi, this the 1st day of January, 1999

HON'BLE SHRI T.N. BHAT, MEMBER (J)
HON'BLE SHRI S.P. BISWAS, MEMBER (A)

In the matter of:

Shri Kanhiya Lal,
B-1/1, Brij Vihar,
Pitampura,
Delhi- 110 034.

...Review applicant

(By Advocate: Smt Subhadra Chaturvedi)

Vs.

Union of India through:

1. The Secretary,
Ministry of Defence,
South Block,
New Delhi.
2. Engineer-in-Chief,
Army Headquarters,
Kashmir House,
Defence Headquarters,
PO New Delhi- 110 011.

....Respondents

(By Advocate: None)

O R D E R (By Circulation)

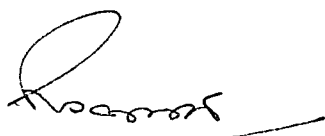
delivered by Hon'ble Shri T.N.Bhat, Member (J)

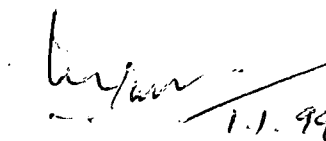
We have gone through the contents of the RA and find that no grounds are disclosed therein which would warrant exercise of the powers of review by us. We do not find any material flaw or error in the judgement under review. The essential facts pleaded by both the parties have been taken into consideration by us and findings on the disputed questions have been recorded. As a matter of fact, we have partly allowed the OA and directed the respondents to consider the entire matter afresh and find out some reasonable method to redress the grievances of the applicant after giving show cause notices to all the persons who are likely to be affected if the relief

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claimed by the applicant is granted to him and also to consider including the name of the applicant at serial no. 1 of the next panel which is prepared for promotion to the post of Executive Engineers. We do not find any ground for the applicant to be aggrieved by the aforesaid direction given by us, considering the fact that the applicant had come to the Tribunal after a delay of several years and had sought the relief for unsettling the settled matters. We are also of the firm view that if the applicant is aggrieved by our judgement order he should approach the higher court for assailing the same.

In view of the above, we find no merit in this RA which is accordingly dismissed, by circulation.


(S. P. Biswas)
Member (A)


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(T.N. Bhat)
Member (J)

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